

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1437 OF 2019 IN
DFR NO. 2193 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Jhajjar KT Transco Private Limited ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Raheel Kohli for R-2

ORDER

IA NO. 1437 OF 2019

(Application for condonation of delay in filing the appeal)

Heard learned counsel for the parties.

Reserved for Orders.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg